

**CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH
HYDERABAD**

**OA/021/324/2019 &
MA/21/262/2019**

Dated: 04/06/2019

Between

K. Ravi Chandra Babu,
S/o. K. Sitaramaiah,
Aged about 58 years,
Occ: JWN/ T(SG),
Die Shop, Ordnance Factory,
Yeddu-mailaram,
Sangareddy District, T.S.
Pin- 502 205, R/o. H.No.6-94/38/4/2000,
Phase III, HUDA Colony, Chanda Nagar,
Hyderabad 500 050, T.S.

... Applicant

AND

1. Union of India rep. by its
General Manager,
Ordnance Factory, Yeddu-mailaram,
Sangareddy District, T.S. PIN- 502 205.
2. The Dy. Director of Audit, (OF),
HVF Admin Building, IIInd floor, Avadi,
Chennai 600 054. (TN).
3. The Controller of Finance & Accounts (FYS),
Ordnance Factory,
Medak 502 205, T.S.
4. The Principal Controller of Defence Accounts (Factories),
Ayudh Bhavan, 10-A,
Shahid Khudiram Bose Road,
Kolkatta, West Bengal, Pin- 700 001.

... Respondents

Counsel for the Applicant : Mr. K. Ram Murthy
Counsel for the Respondents : Mrs. B. Gayathri Varma, Sr. PC for CG

CORAM :

Hon'ble Mr. Justice L. Narasimha Reddy, Chairman

Hon'ble Mr. B.V. Sudhakar, Admn. Member

ORAL ORDER

(Per Hon'ble Mr. Justice L. Narasimha Reddy, Chairman)

Learned counsel for the applicant submits that in view of certain recent developments, it is no longer advisable to pursue this O.A. Therefore, he seeks permission to withdraw the O.A., without prejudice to the rights of the applicant to file a fresh O.A. Permission is accorded and the O.A. is dismissed, leaving it open to the applicant to pursue remedies, in accordance with law. MA/21/262/2019 shall stand dismissed. There shall be no order as to costs.

***(B.V. SUDHAKAR)
MEMBER (ADMN.)***

***(JUSTICE L. NARASIMHA REDDY)
CHAIRMAN***

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